

(ii) All India Institute of Medical Sciences, New Delhi

Title: Regarding motion for election fo two members to All India Institute of Medical Science. (Motion adopted).

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMDOSS): Sir, I beg to move:

"That in pursuance of section 4 (g) of the All India Institute of Medical Sciences Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Institute of Medical Sciences, New Delhi, subject to the other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of section 4 (g) of the All India Institute of Medical Sciences Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Institute of Medical Sciences, New Delhi, subject to the other provisions of the said Act."

The motion was adopted.